

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.237
C.P.(IB)/85(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Vasant Ramanbhai Patel

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv. for Ms. Dharmishtha Raval

For the PG : Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv.

For the RP : Mr. Saurabh Rachchh, Adv. Mr. Vinod Tarachand for RP

ORDER

Learned counsel is directed to serve a copy to all the respondents and file a proof of service. All respondents are directed to file reply within one week.

List for further consideration on 06.08.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)